

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 23<sup>rd</sup> of February, 2024

**NO. HC.VII-100(Pt.-VIII)/2010/1524/A** #### The Hon'ble Gauhati High Court has been pleased to *nominate* the following Judicial Officer to attend the "*Conference on Matrimonial Laws (P-1392)*", to be organised by the National Judicial Academy, Bhopal from **02-03-2024 to 03-03-2024**, in place of **Smti Sabeena Mazumdar**, Addl. District & Sessions Judge (FTC), Darrang, Mangaldai, who has been **exempted** from attending the aforesaid conference.

<b>Name &amp; Designation of the Officer</b>	<b>Mobile No.</b>	<b>Email ID</b>
<b>Shri Joydev Koch</b> Additional District & Sessions Judge, FTC, Kokrajhar.	9435377552	joydevkoch123@gmail.com

The aforesaid Officer is directed to attend the respective training programme accordingly. Further, he is also requested to submit a report after the completion of the said programme.

The nominated officer is also requested to go through the joining instructions available in the NJA website.

By order,  
Sd/- S.Dhar  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-100(Pt.-VIII)/2010/1525-37 /A, Dated 23-02-2024**

Copy for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

***[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the***